

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-24/2003/2269/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Dr.Manash Baruah,  
District & Sessions Judge,  
Nalbari.

Dated Guwahati the 13<sup>th</sup> March, 2023.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJNB/1910, dtd 13.03.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 15.03.2023 and 21.03.2023, with station leave permission, with the official vehicle, at own cost, (i) from the evening of 14.03.2023 till the morning of 16.03.2023 and (ii) from the evening of 20.03.2023 till the morning of 22.03.2023,** has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-24/2003/2270/A, dated** , 13-03-2023

Copy to:  The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**